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
**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI – MEMBER (JUDICIAL)**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 01.06.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No. 58/2018 in CP No. 394 & 395/2016 CP(TCAA) No. 55&56/HDB/2017
NAME OF THE COMPANY	MN Takshila Industries Private Limited
NAME OF THE PETITIONER(S)	Genome Valley Tech Parks & Incudators Pvt Ltd
NAME OF THE RESPONDENT(S)	MN Takshila Industries Private Limited
UNDER SECTION	391/394

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. B. Raju for VS Raju for Applicant	Advocate	Vbsaju1@gmail.com 9849120947	

**Counsel for Respondent(s):**


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Suma on behalf of	Adv.	9160001435	
T. Sujan Kumar Reddy for Roc			

**ORDER**

Matter is listed today for hearing on the maintainability of IA 58 of 2018.

Counsel for Applicant / Petitioner is present.

List it for further hearing on 15.06.2018.

  
Member (J)

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